

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 839/TT/2025

Subject : Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024- 29 tariff period for the Combined Asset under “Sub-station works associated with Hyderabad (Maheshwaram) Pooling Station” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL).

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 15 Others.

Date of Hearing : **22.4.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri S. Vallinayagam, Advocate, TNPDC
Ms. Bhavya Arora, Advocate, TNPDC
Shri Zafrul Hasan, PGCIL
Shri Angaru Naresh Kumar, PGCIL
Shri Raman Kumar, PGCIL
Shri Vijay G, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Amit Yadav, PGCIL
Shri Divyanshu Mishra, PGCIL
Ms. Supriya Singh, PGCIL
Shri Arjun Malhotra, PGCIL
Shri Ranjeet Pandey, PGCIL
Shri Ashish Alankar, PGCIL
Shri Vishal Sagar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the representative(s) of the Petitioner requested for time to file the additional information regarding the latest development taken place on account of upgradation of the SCADA System at the Maheshwaram Sub-station.
3. The learned counsel for Respondent No. 1 (TNPDC), sought four weeks' time to file its reply in the matter.



4. After hearing the parties, the Commission directed as under:
 - a) The Petitioner to file the amended Petition on an affidavit, within four weeks, on the development taken place on account of upgradation of the SCADA System at the Maheswaram Sub-station.
 - b) The Respondent(s) including TNPDC, to file their replies, within four weeks, with an advance copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.
5. The matter will be listed for further hearing on **18.6.2026**.

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

